

**COURT - I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 5 of 2016 &  
IA NO. 531 OF 2016**

**Dated: 08<sup>th</sup> February, 2017**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of :**

**M/s Singareni Collieries Co. Ltd. ...Appellant(s)**

**Vs.**

**Andhra Pradesh Electricity Regulatory Commission & Anr. ...Respondent(s)**

Counsel for the Appellant(s) : Mr. Sanjay Sen, Sr. Adv.  
Mr. Hemant Singh  
Mr. Nimesh Kumar Jha

Counsel for the Respondent(s) : Mr. K. V. Mohan  
Mr. K. V. Balakrishan for R.1  
  
Mrs. Swapna Seshadri  
Mr. Sandeep Rajpurohit for R.2 to 5  
Ms. D. Bharathi Reddy for TSERC

**ORDER**

We have heard learned counsel for the parties.

List the matter for further hearing on **21.03.2017.**

**(I. J. Kapoor)  
Technical Member**

**(Justice Ranjana P. Desai)  
Chairperson**

*ts/sh*